

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 113(ND) 2017

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.11.2019

NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Awnish Kumar, Advocate

For the Respondent (s): Mr. Sumit Pahawa and Mr. Ranbir Singh, Advocates

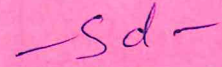
ORDER

No time left in view of the constitution of the Special Bench post lunch.

Renotify this case for further consideration on 26th November, 2019.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)